

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
CAUSE LIST OF COURT NO. 2**

Date : 24<sup>th</sup> April, 2017

Time : 10:30 AM

**HON'BLE DR. JUSTICE JAWAD RAHIM  
JUDICIAL MEMBER**

**HON'BLE DR. NAGIN NANDA  
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR ADMISSION</b>			
1.	<b>Review Application No. 05/2017 (M.A. No. 318/2017) IN O.A. No. 89/2013</b>	Akash Vashishtha Vs. Union of India & Ors.	Mr. Amit Khemka, Adv. for Applicant
2.	Original Application No. 245/2017	Mahesh Chandra Saxena Vs. State of Uttar Pradesh & Ors.	Mr. Rahul Khurana, Adv. for Applicant
<b>AFTER NOTICE</b>			
3.	Original Application No. 159/2017	Veterans Forum for Transparency in Public Life Vs. Chapra Nagar Parishad & Ors.	Dr. Bishwanath Prasad Singh, Applicant in person
<b>FOR COMPLETION OF PLEADINGS</b>			
4.	Original Application No. 612/2016 (M.A. No. 1165/2016)	Dharminder Singh Vs. State of Punjab & Ors.	Mr. Shashank Singh, Adv. for Applicant  Mr. Rajesh Kumar Singh, Adv. for R-1 Mr. Anil Soni, AAG with Mr. Naginder Benipal, Adv. for R-4 & 6 Mr. Tarunvir Singh Khehar, Adv.
5.	Original Application No. 616/2016 (M.A. No. 452/2017)	Sangam Vihar Residents Welfare Association & Anr. Vs. Ministry of Environment & Forest & Ors.	Mr. Jasvinder Kaur, Adv. for Applicant  Ms. Divya Prakash Pande, Adv. for MoEF Mr. Abhishek Yadav, Adv. for R-2 & 6 Mr. Pradeep Misra & Mr. Daleep Dhayani, Adv. for R-3 Mr. Deepayan Mandal, Adv. for R-9 Mr. Raman Yadav, Adv. for GDA
6.	Original Application No. 108/2017	Mohd. Mehmood Vs. M/s Rajasthan Marbel Traders & Ors.	Mr. Mahesh Kumar Sharma, Adv. for Applicant  Mr. M. Parashar, Adv. for R-1 Mr. Tarunvir Singh Khehar, Adv. with Mr. Dinesh Jindal, LO for DPCC Mr. Mutub Rehman, Adv.
<b>FOR HEARING</b>			
7.	<b>Execution Application No. 23/2016 IN O.A. No. 36/2016</b>	Khilar Singh Tanwar Vs. Union of India & Anr.	Mr. Vardhman Kaushik & Mr. Nishant Gautam, Adv. for Applicant  Mr. Tarunvir Singh Khehar & Mr. Narender Pal Singh, Adv. for R-2 to 4 Mr. D. K. Devesh, Adv. for R-5
8.	Appeal No. 54/2016 (M.A. No. 1116/2016 & M.A. No. 1175/2016)	K. N. Somashekar Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Appellant  Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Devraj Ashok, Adv. for Karnataka Mr. Naveen R. Nath, Adv. for R-4 Ms. Deepika Raghav, Adv. for R-13

9.	Original Application No. 210/2016 (M.A. No. 991/2016)	Karta Vikram Singh Vs. Collector/DRO-Land Acquisition Collector & Ors.	Mr. Vikram Singh, Adv. for Applicant Dr. Abhishek Atrey, Adv. for MoEF Mr. Brijesh Panchal, Adv. Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv.
10.	Original Application No. 347/2016	Chandra Bhal Singh Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant  Mr. Mukul Singh, Adv. for R-1 & 2 Ms. Shashi Juneja, Adv. for R-5 Ms. Ruchira Gupta, Adv. for R-6 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-8 Mr. V. K. Shukla, Adv. for R-14 Ms. Deepika Ghatowar, Adv. for R-30 Mr. Shubham Bhalla, Adv. for R-33 Mr. Tarunvir Singh Khehar, Adv. for R-37 Mr. Shiv Mangal Sharma, AAG for Rajasthan Bio-Diversity Board Ms. Aprajita Mukherjee, Adv. for MBB Mr. Aruna Mathura, Adv. for Sikkim Mr. R.Rakesh Sharma, Adv. for TN & TNPCB Mr. Suryanarayana Singh, Sr. AAG for H.P. Ms. Priyanka Sinha, Adv. for Jharkhand Mr. Nishe Rajan Shanker, Adv. for KBB Mr. Rudreshwar Singh, Adv. for BSPCB Mr. Joydeep Mazumdar, Adv. Mr. Preshit Surshe, Adv. for Maharashtra Mr. P. Venkat Reddy, Adv. for Telangana Mr. D. Bharathi Reddy, Adv. for UBB Mr. Guntur Prabhakar, Adv. for State of Andhra Pradesh Mr. Deepak Jain, Adv. Mr. Abhishek Yadav, Adv. Mr. Sapam Biswajit Meiti, Adv. for Manipur PCB Mr. Edward Belho, Adv. for State of Nagaland Mr. Abhimanyu Garg, Standing Counsel, Govt. of Puduchery Mr. I. N. Mehta, Adv.
11.	Original Application No. 400/2016	Kendriya Samaj Seva Samiti (Regd.) Vs. Principal Secretary Forest, Govt. of M.P. & Ors.	Mr. V. K. Shukla & Mr. Anchal Mehrotra, Adv. for Applicant Mr. Abhishek Yadav, Adv. for State of UP Mr. B. V. Niren, Adv. Mr. V. K. Shukla, Adv. for State of M.P. Mr. Rajul Shrivastav, Adv. for MPPCB
12.	Original Application No. 401/2016	Kendriya Samaj Seva Samiti (Regd.) Vs. District Magistrate, Etawah, UP & Ors.	Mr. V. K. Shukla & Mr. Anchal Mehrotra, Adv. for Applicant Mr. Abhishek Yadav, Adv. for State of U.P.
13.	Original Application No. 490/2016	Society for Protection of Environment and Biodiversity (SPEnBIO) Vs. Union of India & Ors.	Ms. Antima A Bazaz, Adv. for Applicant Mr. Balendu Shekhar, Adv. for R-1 Mr. Abhishek Yadav, Adv. for State of UP Mr. Raman Yadav, Adv. for GDA Mr. Rohit Raj CSachan, Adv. Ms. Reena Singh, AAG Mr. Arun Kumar Singh, Adv. for R-7
14.	Original Application No. 586/2016 (M.A. No. 122/2017)	Residents Welfare Association, Jharsently Vs. State of Haryana & Ors.	Mr. S. A. Zaidi, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. B. V. Niren, Adv. for R-4

			<p>Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for R-5  Mr. Shivesh P. Singh, Adv. for R-9  Mr. Pawan Upadhyay, Adv. for R-10 &amp; 11  Mr. Abhishek Pareek, Adv. for R-12, 13 &amp; 18  Mr. Siddharth Batra, Adv. for R-14  Ms. Neelam Rathore, Adv. for R-15 &amp; 16  Mr. Suraj Prakash, Adv. for R-17  Mr. Jaivir Bains, Adv. for R-19  Ms. Yogmaya Agnihotri, Adv. for CECB  Mr. Ratan Kumar Singh, Adv.</p>
15.	Original Application No. 660/2016 (M.A. No. 1250/2016)	Umesh Kumar & Ors. Vs. Union of India & Ors.	<p>Mr. Ritwick Dutta &amp; Mr. Rahul Choudhary, Advs. for Applicant</p> <p>Mr. B. V. Niren, Adv. for CGSC  Mr. Tarunvir Singh Khehar, Adv. for R-3 &amp; 6  Mr. G. M. Kawoosa, Adv.  Ms. Divya Prakash Pande, Adv. for MoEF  Mr. Rajiv Bansal &amp; Mr. Kush Sharma, Adv. for DDA  Mr. Birja Mahopatra, Adv.  Mr. Rajkumar, Adv. for CPCB</p>
16.	Original Application No. 690/2016	Anil Varma Vs. Union of India & Ors.	<p>Ms. Sunaina Valecha, Adv. for Applicant</p> <p>Mr. Rahul Pratap, Adv. for MoEF  Ms. Divya Prakash Pandey, Adv.  Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-3 to 5, 7 &amp; 11 to 13  Mr. B. V. Niren, Adv. for CGSC  Mr. Om Prakash, Adv. for R-8  Mr. Rajkumar, Adv. for CPCB</p>
17.	Original Application No. 3/2015	Bijay Krishna Sarkar & Ors. Vs. Inland Waterways Authority of India & Ors.	<p>Ms. Parul Gupta, Adv. for Applicant</p> <p>Mr. B. V. Niren, Adv. for R-1  Mr. Jayant Bhushan, Sr. Adv. with Mr. Buddy. A. Ranganadhan, Adv. for R-2  Mr. Abhishek Yadav, Adv. for R-3  Mr. A. K. Prasad, Adv. for R-4  Mr. Neeraj Malhotra, Adv. for R-5  Mr. Amit Anand Tiwari, Adv. for R-6  Mr. Pawan Upadhyay, Adv. for R-7  Mr. M.L. Lahoty, Adv. for R-8  Ms. Yavanica Kapoor, Adv.  Mr. Rajesh Raina, Adv. for UPSIDC</p>
18.	Original Application No. 138/2015	Krishan Pal Vs. Union of India & Ors.	<p>Mr. Rajiv Ranjan Prasad, Adv. for Applicant</p> <p>Ms. Panchajanya Batra Singh, Adv. for R-1  Mr. Abhishek Yadav, Adv. for R-2 &amp; 4  Mr. Pradeep Misra, Adv. for R-3  Mr. Mukesh Verma, Adv. for R-5  Mr. Rohit Raj Sachan &amp; Ms. Priyanka Swami, Adv. for R-6  Mr. Pawan Shree Agarwal, Adv. for R-7  Mr. Raman Yadav, Adv. for GDA  Ms. Priyanka Swami, Adv. for Nagar Nigam Ghaziabad</p>
19.	Original Application No. 176/2015 (M.A. No. 1332/2015)	Shailesh Singh Vs. Hotel Holiday Regency, Moradabad & Ors.	<p>Mr. Sudeep Dey, Adv. &amp; Mr. Shailesh Singh</p> <p>Mr. Rishab Raj Jain &amp; Priyadarsni Gopal, Adv. for R-1  Mr. Pawan Upadhyay, Adv. for R-2 &amp; 3  Mr. Anil K. Kher, Sr. Adv. with Ms. Anisha Mahajan, Adv. for R-4  Mr. Purushottam Mishra, Adv. for R-5</p>

			Mr. Abhishek Yadav, Adv. for R-6 to 10 Mr. Pradeep Misra & Mr. Daleep Dhayani, Adv. for UPPCB Mr. Balendu Shekhar, Adv. Mr. Rajkumar, Adv. for R-12 Mr. A. K. Prasad, Adv. for R-14 Mr. B. V. Niren, Adv. for CGWA
20.	<b>M.A.No.258/2015 IN</b> Original Application No. 10/2014	Pavit Singh  Vs. The State of NCT Of Delhi &Ors	Mr. Ritwick Dutta & Mr. Rahul Choudhury, Adv. for the Applicant  Mr. Tarunvir Singh Khehar & Mr. Vivek Kumar Tondon, Adv. for R-1, 2 4 & 6 Mr. Ashwani Kumar Dubey, Adv. Mr. Rajesh Kumar, Adv.
21.	Original Application No. 431/2015	Manoj Kumar Mishra & Anr.  Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant  Mr. Balendu Shekhar, Adv. for R-1 & 5 Mr. B. V. Niren, Adv. for R-2 Mr. Amit Anand Tiwari & Mr. Abhinav Raghuvanshi, Adv. for R-3 Mr. Rajkumar, Adv. for CPCB
22.	Original Application No. 24/2014	Shiv Prasad  Vs. U.O.I. & Ors.	Mr. Sanjay Upadhyay & Mr. Salik Shafique, Adv. for the Applicant  Mr. Vikas Malhotra, Adv. for R-1 Mr. Rahul Verma, AAG for R-2 & 6 Mr. Abhishek Paruthi, Adv. with Mr. Rajkumar, Adv. for CPCB Mr. Mukesh Verma, Adv. for R-4 Mr. Aditya Singh, Adv. for R-5 Mr. Pradeep Mishra, Adv. for R-7 Mr. Pinaki Misra, Sr. Adv. with Mr. Sidharth Bhatnagar & Ms. Ritwika Nanda, Adv. for R- 8 to 21 & 23 to 25
23.	Original Application No. 140/2014 (M.A. No. 198/2017)	Nanga Ram Dangi  Vs. Secretary, Department of Environment & Forests & Ors.	Mr. M.C. Mehta, Adv. for Applicant  Mr. Attin Shankar Rastogi, Adv. for R – 1 Mr. B.V. Niren, Adv. for R – 2 Mr. Rajkumar, Adv. LA for CPCB Mr. S.S. Shamsbery, Adv. for R – 4 to 6 Mr. Daleep Kumar Dhyani, Adv. (LC) Mr. Ankit R. Kothari, Adv. for Noticee
24.	Original Application No. 495/2014 <b>(M.A. No. 468/2017)</b>	S. Sivakumar  Vs. Union of India &Ors.	Mr. T. Mohan, Adv. for Applicant  Mr. Vishwendra Verma, Adv. for R – 1 Mr. R. Rakesh Sharma, Adv. for State of Tamil Nadu and TNPCB Mr. M.K. Subramanyam, Adv. for R-4, 6 to 9 Mr. Mohan Parasaran, Sr. Adv. along with Mr. Zoheb Hossian, Adv. for R – 5 Mr. R. Jawahar, Adv. Mr. Yogeshwaran, Adv.
25.	Appeal No. 87/2014 (M.A No. 862/2014 to M.A No. 864/2014, M.A No. 1446/2016, M.A No. 1449/2016 & <b>M.A. No. 467/2017)</b>	Ossie Fernandes  Vs. MoEF & Ors.	Mr. T. Mohan, Adv. for Appellant  Mr. Vishwendra Verma, Adv. for R – 1 Mr. R. Rakesh Sharma, Adv. for State of Tamil Nadu and TNPCB Mr. M.K. Subramanyam, Adv. for R-4, 6 to 9 Mr. Mohan Parasaran, Sr. Adv. along with Mr. Zoheb Hossian, Adv. for R – 5 Mr. R. Jawahar, Adv. Mr. Yogeshwaran, Adv.

26.	Original Application No. 276/2013 (M.A. No. 571/2016 & M.A. No. 73/2017)	Ashwani Kumar Dubey  Vs Union of India & Ors.	Mr. M.Z. Choudhary, Adv. & Mr. Ashwani Kumar Dubey, Applicant in person  Mr. Vikas Malhotra, Adv. for R - 1 Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for R – 2 Mr. V. K. Shukla & Mr. Aditya Shankar, Adv. for R – 3, 5 & 8 Mr. Rajul Shrivastava, Adv. for R - 4 Mr. Dharendra Kumar Yadav, Standing Counsel for State of U.P. Mr. Daleep Kumar Dhyani, Adv. for R - 7 Mr. Vikas Singh, Sr. Adv. along with Mr. Bharat Sangal, Adv. for R-10 to 12 Mr. Syed Shahid Husain, Adv. for R -13, 15, 16 & 21 Mr. Pinaki Misra, Sr. Adv. along with Mr. Rishi Agrawala, Adv. for R – 14 Mr. Parag P. Tripathi, Sr. Adv. along with Mr. Karan Luthra, Adv. for R - 17 Mr. Rajat Jariwal, Adv. for R – 18 Mr. Pradeep Mishra, Adv. for R-19 & R-20 Mr. Nitin Mishra, Adv. for R-22 Mr. Pawan Upadhyay, Adv. for R-23 & R-27 Mr. Harsh Sethi, Adv. for R – 24 Mr. Harsh Parashar, Adv. for R – 25 Mr. Vivek Singh, Adv. for R – 26 Mr. Ajay K. Chopra, Adv. for R – 28 Mr. Ashwani Bhardwaj, Adv. for R-34 & 36 Mr. Anip Sachthen, Adv. for NCL Mr. Mahesh Agarwal, Adv.
27.	Original Application No. 20/2014 (M.A. No. 59/2014)	Jagat Narayan Viswakarma & Ors.  Vs Union of India & Ors.	Mr. M.C. Mehta, Adv. for Applicant  Ms. Panchajanya Batra Singh, Adv. for R- 1 Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for R – 2 Mr. Dharendra Kumar, Adv. for R - 3 Mr. Pradeep Mishra, Adv. for R – 4 & 5 Mr. V. K. Shukla, Adv. for R – 6 Mr. Rajul Shrivastava, Adv. for R – 7 Mr. Anip Sachthen, Adv. for NCL
28.	Original Application No. 519/2016 <b>(M.A. No. 451/2017)</b>	Hardeep Singh & Ors.  Vs. SDMC & Ors.	Mr. Manish Garg, Adv. for Applicant  Mr. Tarunvir Singh Khehar, Adv. for R-2 to 6 & 8 Mr. B. R. Sharma, Adv. for R-9 Mr. I. K. Kapila, Adv. for R-10 Mr. Rakesh Wadhwa, Adv. for R-11 & 19 Mr. Parminder Singh, Adv. for R-12 Mr. Rajat Katyal, Adv. for R-13 to 17 Mr. Rajiv Bansal, Adv. for DDA Mr. Dinesh Jindal, LO for DPCC Ms. Puja Kalra, Adv. for SDMC Mr. Krishna Kumar Singh, Adv. for MoEF

Date : 24<sup>th</sup> April, 2017  
Time : After the above Bench

HON'BLE DR. JUSTICE JAWAD RAHIM  
JUDICIAL MEMBER

HON'BLE MR. BIKRAM SINGH SAJWAN  
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR HEARING</b>			
29.	<b>R.A. No. 23/2015</b> (M.A. No. 799/2015 & M.A. No. 1061/2015) in Original Application No. 60/2014 <b>(PH)</b>	Society for Protection of Culture, Heritage, Environment, Traditions & Promotion of National Awareness  Vs. Union of India & Ors.	Mr. M. L. Lahoty, Adv. for Appellant  Mr. Maheen Pradhan, Adv. for R-1 Mr. Ravi Gupta, Sr. Adv., Mr. P.S. Bindra & Mr. Ajay Gulati, Advs. for R-2 Mr. Narender Pal Singh, Adv. for R-5 Mr. Rajiv Bansal, Adv. for DDA Mr. Rahul Dhawan, Adv. Ms. Madhumita Singh, Adv.
30.	Appeal No. 36/2016 (M.A. No. 617/2016, M.A. No. 618/2016 & M.A. No. 123/2017) <b>(PH)</b>	Jitender Singh  Vs. Union of India & Ors.	Mr. Girish Kumar, Adv. for Appellant  Mr. Rahul Pratap, Adv. for R-1 Mr. D. K. Thakur, AAG & Ms. Seema Sharma, DAG for state of HP Mr. Aman Preet Singh Rahi, Adv. for R-9 Mr. Devender Dedha, Adv.

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